

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 14th day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 266/2023 For Condone Delay IA No. 829 & 933/2023	APS Hydro Private Limited Vs SRK Constructions and Projects Pvt Ltd	Mr. Vinay Kumar Jain	
2	Comp App (AT) (CH) (Ins) No. 282/2023 For Condone Delay IA No. 865/2023	M S Sriharsha Vs Ravindra Beleyur, RP of Personal Guarantor & Anr.	Mr. B Thilak Narayanan	
3	Comp App (AT) (CH) (Ins) No.297/2023 For Exemption IA No. 901/2023 For Stay IA No. 902/2023	The Central Board of Trustees Vs The Liquidator, Sri Bhuvan Madan M/s. Sathavahana Ispath Ltd.	Mr. SN Ravichandran	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MP Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	M/s Shardul Amarchand Mangaldas & Co

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) For Injunction IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Ashok Bannidinni- R10, R17 & R19

6	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr. Srinivasaraju Chitrapu	Ms. K. Sandhya Rani R1 Mr. S Chidambaram, PCS, R3 & R4 Mr. Arpit Shukla R5 & R6
---	--	--	-------------------------------	---

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) 337/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana
8	Comp App (AT) (CH) No. 58/2023 For Condone Delay IA No. 687/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Comissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. & 2 Ors.	Mr. SR Sundar	Mr. S Kaushik Ramaswamy- R2
9	Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021	Agarwal Coal Corporation Pvt Ltd Vs Nizam Energy Pvt Ltd	Mr. VN Dubey	
10	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Mr. KK Vijay Vigneshwar	Mr. ML Ganesh
11	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	Mr. Raghuram Cadambi- R1 Mr. S Karunamoorthy- R2
12	Comp App (AT) (CH) (Ins) No. 212/2023	Sanctuary Apartment Owner's Association & Anr. Vs K. Parameswaran Nair & Anr.	Mr. Bijoy P Pulipra	
13	Comp App (AT) (CH) (Ins) No. 258/2023 For Condone Delay IA No. 817/2023	M/s V. Pathy Enterprises Vs M/s. Ohm Srinivasa Paper Boards Pvt. Ltd.	Mr. Krishna Bhagavat	Ms. K Jayasudha

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Contempt App No. 1/2022 in Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj
15	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019	Kartik Kalevar & 14 Ors. Vs M/s. Metrocorp Infrastructure Limited	Mr. Mithun Shashank	Mr. Mani Bhadra Jain
16	Comp App (AT) (CH) (Ins) No. 278/2021 For Exemption IA No. 597 & 600/2021 For Stay IA No. 598/2021 For Additional docs IA No. 348 & 349/2023	M/s Malayalam Industries Ltd. Vs. Mr. K Easwara Pillai & 6 Ors	Mr. G.R. Lakshmanan	Mr. S. Sethuraman
17	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022, Urgent Listing IA No.54/2022, For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 7 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5
18	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contract Pvt. Ltd. & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran
19	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
20	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Vs Nathella Sampath Chetty & Co	Mr. Chandrasekaran	

21	Comp App (AT) (CH) (Ins) No.372/2022 To Dispense IA No.872/2022 For Stay IA No.873/2022 Leave to file IA No.938/2022	M/s. VGP Finances Ltd. Vs Neptune Inflatables Ltd WITH	M/s Shivakumar and Suresh	Mr. A.G. Sathiyarayanan- R1 Mr. Rohan Rajasekaran-R2
22	Comp App (AT) (CH) (Ins) No. 348/2022 For Condone Delay IA No. 782/2022 For Exemption IA No. 779/2022 Leave to file IA No. 780/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member Monitoring Committee & Former RP M/s. Neptune Inflatables Ltd. & Anr.	Mr. Abhishek Raman	Mr. Rohan Rajasekaran-R2
23	Comp App (AT) (CH) (Ins) No. 403/2022 For Exemption IA No. 979/2022 Additional Documents IA No. 980/2022 For Stay IA No. 978/2022	Bhavna Jain Vs State Bank of India & Anr	Mr. Pawan Jhabakh	Mr.Chandrasekara n- R1
24	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix ARC Private Limited Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500